

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer and posting orders are hereby made in official exigency:

S. No.	Name & E.C.	From	To
1	Ms. Kiran Sharma EC:13019	Ahlmad in the Court of Ms. Shivli Talwar, MM-06 (Central), THC, Delhi	JA in Facilitation Centre (Central), THC, Delhi.
2	Sh. Amit Kumar EC:88278242	JA in Office Pool, Admn.-II (HQs), THC, Delhi	Ahlmad in the Court of Ms. Shivli Talwar, MM-06 (Central), THC, Delhi
3	Sh. Ghanshyam EC: 75486562	JA in General Branch, Central, THC, Delhi	Ahlmad in the Court of Ms. Shikha Chahal, MM-11, South-East, Saket Courts, New Delhi
4	Sh. Devinder Kumar EC: 90712105	Ahlmad in the Court of Ms. Shikha Chahal, MM-11, South-East, Saket Courts, New Delhi	JJA in General Branch, Central, THC, Delhi

Note: Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.

Girish Kathpalia
11:06:00pm

(Girish Kathpalia) 15.12.22

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

93389-93414
No. P&T/Admn-II/HQs/Delhi/2022

Dated, Delhi the 15/12/2022

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judges concerned Delhi/New Delhi.
2. The Ld. Principal District & Sessions Judge, South-East, Saket Courts, New Delhi with the request to post a substitute Ahlmad in the Court of Sh. Sachin Sangwan, ASJ (FTC)-01, South-East, Saket Courts, New Delhi, from within the District only, as this office on account of acute shortage of ministerial staff is not in a position to provide a substitute official in this Court, at this juncture.
3. The Ld. Officers/Officer-in-charges concerned.
4. The Personal Office of the undersigned.
5. The DDOs, Accounts Branches concerned for further necessary action as per rules.
6. The Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
7. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
8. The officials concerned for immediate compliance.

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

